

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 10.01.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|--|--|
| 1. | Comp. App (AT)(CH)(Ins) No. 280/2021 | Winlead HK Cable and Wire Products Ltd V Velankani Electronics P Ltd | T.M. Naidu & Co. S.S. Jayanthi | |
| 2. | Comp. App (AT)(CH)(Ins) No. 282/2021 (IA No. 605 & 606/2021) | Yashica Electronics P Ltd V S. Kamraj Rp of Yashica Electronics P Ltd | K.M. Anand R. Arivolisudar | |
| 3. | Comp App (AT)(CH)(Ins) No. 296/2021 | Bank of Baroda V BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors | Pankaj Vivek | T.K. Bhaskar Caveator for R1 P. Giridharan R3 |
| 4. | Comp App (AT)(CH)(Ins) No. 306/2021 IA No. 645/2021 | Desos Software development Pvt Ltd V V A Tech Wabag Ltd | Naveen Maheswari | |
| 5. | Comp App (AT)(CH)(Ins) No. 309/2021 & IA No. 649/2021 | JM Financial Asset Reconstruction Company Ltd V Kamineni Steel and Power India P Ltd & Anr | Abhishek Anand Kunal Godhwani | |
| 6. | Comp App (AT)(CH)(Ins) No. 326/2021 & IA No. 676/2021 | V Venkata Sivakumar V Jayaram Chowdhary & 2 Ors | V Venkata Sivakumar Party in Person | |
| 7. | Comp App (AT)(CH)(Ins) No. 328/2021 & IA No. 679/2021 | Echanda Urja Pvt Ltd V ReGen Powertech Private Limited With | N.P. Vijay Kumar | A.G. Sathyanaryanan Caveator |
| 8. | Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021 | Clean Wind Power (Devgarh) P Ltd V Regen Infrastructure and Service P Ltd (RISPL) & Anr With | K Subbu Ranga Bharathi | A.G. Sathyanaryanan Caveator for R1 |
| 9. | Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021 | Bhilwara Green Energy Limited V Regen Infrastructure and Service P Ltd (RISPL) & Anr With | K Subbu Ranga Bharathi | A.G. Sathyanaryanan Caveator for R1 |
| 10. | Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021 | Regen Infrastructure and Service P Ltd V ReGen Powertech Private Limited | B. Dhanaraj Pavithra K | A.G. Sathyanaryanan Caveator |

For Admission (After notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|--|---|
| 11. | Comp App (AT) (CH) No.13/2021 IA No. 203/2021 & 206/2021 | NSL Energy Ventures Pt Limited & 2 others V NSL Renewable Power Private Limited & 22 others | P. Vikram M. Roshan Atiq | N. Ramakrishnan R2-4 P. Giridharan, Sakhar Dande R5,6 & 11 Dwarakesh Prabakaran R7-10 |
| 12. | Comp App (AT)(CH)(Ins) No. 235/2021 | Sawraj kumar V Expact Projects and Development P Ltd | Ridhima Sharma Christopher Manoharan | Uday Sankar Associates |
| 13. | Comp App (AT)(CH)(Ins) No. 227/2021 | Mamta Binani RP V SREI Multiple Asset Investment Trust-Vision India Fund & Anr | Arjun Asthana Sidharttha Sharma Ujjaini Chatterjee | R1 Notice Served on 11/10/2021 R2 Notice Served on 18/10/2021 |

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|-----|---|--|--|--|
| 14. | Comp App (AT)(CH)(Ins) No. 163/2021 | CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr | Gridharan Sai | Yogesh Kumar Jagia R1 A. Chandrasekar R2 |
| 15. | Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021 | A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr | T.k.Bhaskar Srinath Sridevan K. Harishankar | T. Ravichandran-R1 Savitha Devi Rp |
| 16. | Comp. App (AT)(CH)(Ins) No. 289/2021 (IA No. 617 & 618/2021) | Sahadulla M.I V State Bank of India & Anr | Subhang P. Nair KMD Muhilan | Process fee not filed |
| 17. | Comp App (AT) (CH) No.59/2021 & I A 690/2021 & 691/2021 | Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Private Ltd. & 3 Ors. | M. Sameer Hussain Sachin Shanmukham Pujari | TVS Kumar R1 R2 – R4 Notice Sent Service awaited. |
| 18. | TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) | Sumit Binani RP of KSK Mahanadi Power Company Ltd V Power Finance Corporation Ltd With | Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal | Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Neha Shivhare |
| 19. | TA No. 43/2021 (Comp App (AT)(Ins) No.1097/2020) & IA No. 670, 671/2021 | Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation V M/s. KSK Mahanadi Power Company Ltd through its Resolution Professional Mr. Sumit Binani | Biswajit Dubey Spandan Biswal Srideepa Bhattacharya Ms. Neha Shivhare | Sumesh Dhawan Vaijayant Paliwal Ms. Charu Bansal |

For Hearing

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|--|--|
| 20. | TA No. 9/2021 (Comp App (AT) (Ins) No. 813/2020) | Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited | Ms. Madhurika Ray Uddaym Mukherjee | Ajay Kumar M |
| 21. | Comp App (AT)(CH)(Ins) No. 61/2021 | N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd) And IA No. 136/2021, 137/2021 & 138/2021 – Rama Rao IA No. 477/2021 & 478/2021 – S. Sathyanarayanan | G. S. Rama Rao Harshini Jhothiraman | Krishna Kranti – R1 S. Sathyanarayanan R2 |
| 22. | Comp App (AT)(CH)(Ins) No. 325/2021 & IA No. 675/2021 | International Asset Reconstruction Company P Ltd V Viceroy Hotels Ltd & 2 Ors | Avinash Krishnan Ravi V Aneesh | Ravi Rajagopalan R1 Vashi & Vashi R3 |

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

CELL : 94458 92169